NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 3(ND)2016 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE COMPANY: M/s Ms. Punita Khatter V/s. M/s. Explorers Travels & Tours Pvt. Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NC	. NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Garray Mitra	Advocate	Respondent No. 1	
2.	Vivek Malik	11	11	1
3.	Rakesh Khomm	a Advocate	Respondent No. 2:	164 Peul
4.	NITIN GUPTA	Advante	R-2 to 4	a Numi
5.	K · clatta	Adv.	petitioner	
6.	Shartane Paras	Lan Adv.	ы	Hodina
1.	Megha Agrilly	ed, Adv		
3.	Megha Agulu Jatin setgal A	dr,	pet forer	New

ORDER

Learned counsel for the parties are present. Arguments have been heard in part in Section 8 application under Arbitration and Conciliation Act,1991. List on 03.10.2016 for further arguments.

Sd1-

(R. Varadharajan) Member (Judicial) (Maharaj Krishan Hanjura) Member (Judicial)

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